Declaration of Assets & Liabilities by Maheshwar Hazari, Deputy Speaker (Bihar Legislative Assembly)

As on 31st March 2021

 I Maheshwar Hazari, Son of Late Ramsewak Hazari, Aged-59 Years, resident of Vill- Chakmahi Muzari, P.O- Sripur Gahar, P.S- Khanpur, Dist- Samastipur, (Bihar) given herein below the details of the assets (Immovable, movable, bank balance, etc.) of Myself & my spouse (Sandhya Hazari):

(1) Details of Permanent Account Number (PAN) and status of filing of income Tax return:

| SI.No. | Name | PAN | The financial year of which the last income-tax return has been filed. | Total income shown in income tax Return in (Rupees) |
|--------|---------------------------|------------|--|--|
| 1. | Self | AAMPH3569F | 2019-20 | Rs. 27,37,310.00 (Salary as MLA/Minister, Business income & Rental income) Rs.3,57,740.00 (Agri. Income) Rs.20,04,000.00 (Other Exempt Income u/s 10(17) of Income Tax Act, 1961) |
| 2. | Spouse- Sandhya Hazari | ACXPH2645F | 2019-20 | 15,54,350.00 (Rental Income, Pension, Other Income) |

(2) That I give Herein below the details of the assets (movable and immovable etc.) of myself, my spouse (Teacher, Voluntarily Retired) and all dependents:

A. Details of Movable assets

(Assets in Joint name indicating the extent of joint ownership will also have to be given)

| Sl.No. | Description | Self | Spouse Sandhya Hazari | Dependant-1 Name |
|--------|--|--|---|------------------|
| (i) | Cash | Rs.1,48,890.00 | Rs.75,620.00 | |
| (ii) | Details of deposit in Bank accounts (FDRs, Term Deposits and all other types of deposits including saving accounts), Deposits with Financial Institutions, Non-banking Financial Companies and Cooperative societies and the amount in each such deposit | SBI Vidhan Mandal Branch- Rs. 13,41,932.87 SBI Sansad Bhawan Rs 89,007.43 Total Rs. 14,30,940.30 | SBI Kishanpur : 6,65,101.59 SBI Sinchai Bhawan, Patna: Rs. 9,52,612.50 Total: 16,17,714.09 | NIL |
| (iii) | Details of investment in Bonds, debentures/ shares and units in companies/ Mutual funds and others and the amount. | NIL | NIL | NIL |
| (iv) | Details of investment in NSS, Postal Saving, Insurance policies and | LIC Rs. 4,07,611.00 SBI Life Insurance Rs. 30,00,000.00 | NIL | NIL |

| | Gross Total Value | 1,00,68,206.30 | 51,12,444.09 | NIL |
|--------|---|--|------------------------------------|-----|
| (viii) | Any other assets such as value of claims / interest | Rs. 19,75,552.00 | Rs. 14,83,805.00 | NIL |
| (vii) | Jewellery, bullion and valuable thing(s) (give de- tails of weight and value) | 100 Gram Gold - Rs. 4,96,000.00 | 250 Grams gold Rs. 12,40,000.00 | NIL |
| (vi) | Motor Vehicles /Aircrafts /Yachts/Ships (Details of Make.registration number etc. year of purchase and amount) | Pajero-Sport- BR01CM-0001/2015 Rs. 26,09,213.00 (Cost Price) | NIL | NIL |
| (v) | Personal loans/ advances given to any person or entity including firm, company, Trust etc. and other receivables from debtors and the amount | Nil | Rs. 6,95,305.00 | |
| | investment in any financial instruments in Post office or Insurance Company and the amount | | | |

Note- Value of Bonds/ shares/ Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of Non-Listed companies should be given. Dependent here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated).

(Balances as on 31.03.2021)

| Sl.No. | Description | Self | Spouse Sandhya Hazari | Dependant 1 Name |
|--------|---|---|-----------------------|---------------------|
| (i) | Agricultural Land Location(s) Survey number(s) | Vill- Mujari, Thana- Khanpur Rs. 2,40,000.00 | NIL | NIL |
| | Area (total measurement in 02 Ekar & 04 kathatha acres) | | Nil | Nil |
| | Whether inherited property (Yes or No) | Yes | Nil | Nil |
| | Date of purchase in case of self- acquired property | N.A. | Nil | Nil |
| | Cost of Land (in case of purchase) at the time of purchase | N.A. | Nil | Nil |
| | Any investment on the land by way of development, construction etc. | N.A. | Nil | Nil |
| | Approximate current market value | 2,40,000.00 | Nil | Nil |
| (ii) | Non-Agricultural Land: Location(s) Survey number(s) | Samastipur Patna | Samastipur Patna | NIL |

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| | Area (total measurement in sq. ft.) | Samastipur – 8976 Sqft Patna- 5444 Sqft | Samastipur - 7348 Sqft Patna- 3062 Sqft | Nil |
|-------|--|---|---|-----|
| | Whether inherited property (Yes or No) | N.A. | N.A. | Nil |
| | Date of purchase in case of self-acquired property | Samastipur: 30.03.2007 Patna: 24.03.2017 | Samastipur: 30.03.2007 Patna: 24.03.2017 | Nil |
| | Cost of Land (in case of purchase) at the time of purchase | Rs. 29,12,449.00 | Rs 26,43,845.00 | Nil |
| | Any investment on the land by way of development, construction etc. | Rs. 16,00,000.00 | Rs. 8,60,000.00 | Nil |
| | Approximate current market value Date of purchase in | Rs. 47,52,449.00 | Rs. 34,93,845.00 | Nil |
| (iii) | Commercial Buildings (including apartments) -Location(s) | R.S. Hazari Services (Petrol Pump, Singhia, Samastipur- | Nil | NIL |
| | -Survey number(s) Area (total | 13,300Sqft | Nil | Nil |
| | Measurement in sq. ft.) Built-up Area (total measurement in sq. ft.) | 600 Sqft | Nil | Nil |
| | Whether inherited property (Yes or No) | No | Nil | Nil |
| | Date of purchase m case of self-acquired property | 1987 | Nil | Nil |
| | Cost of property (in case of purchase) at the time of purchase | Rs.70,000.00 | Nil | Nil |
| | Any investment on the land by way of development, construction etc. | Rs.2,30,000.00 | Nil | Nil |
| | Approximate current market value | Rs.5,50,000.00 | Nil | NIL |
| (iv) | Residential Buildings (including apartments) -Location(s) | DDA Flat, Dwarka Delhi | Patna, Dwarika, Jangpura, New Delhi | Nil |
| | -Survey number(s) Area (total | 1150 Sqft | 8200 Sqft | Nil |
| | Measurement in sq. ft.) | | | |
| | Built-up Area (total | 1150 Sqft | 7700 Sqft | Nil |
| | measurement in sq. ft.) Whether inherited | NO | NO | Nil |
| | property (Yes or No) | | | 010 |

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| | Date of purchase m case of self-acquired property | 16/02/2010 | Patna: 01/08/2001 Dwarika: 16/02/2010 Jangpura: 05/07/2017 | Nil |
|------|---|------------------|---|-----|
| | Cost of property (in case of purchase) at the time of purchase | Rs. 22,00,000.00 | Patna: Rs.33,51,408.00 Dwarika: Rs.1,80,00,000.00 Jangpura: Rs.1,75,00,000.00 | Nil |
| | Any investment on the land by way of development, construction etc. | NIL | NIL | NIL |
| | Approximate current market value | Rs.25,00,000.00 | Rs.3,88,55,408.00 | Nil |
| v) | Other (such as interest in property) | NIL | NIL | Nil |
| (vi) | Total of Current market value of (i) to (v) above | Rs. 80,42,449.00 | Rs. 4,23,49,253.00 | Nil |

(3) I give Herein below the details of my liabilities / Overdraft of public financial institution and government dues: -

| S. No. | Description | Self | Spouse | Dependen t-1 | Dependent-2 | Dependen t-3 |
|--------|---|--------------|--|-------------------|-------------------|-------------------|
| (i) | Loan or dues to Bank/financial institution(s) Name of the Bank or financial institution, Amount outstanding, Nature of Loan | NIL | SBI Parliament Branch New Delhi House loan 89,96,345.00 | Not Applicable | Not Applicable | Not Applicable |
| | Loan or dues to any Other individuals/entity other than mentioned above Name(s), Amount outstanding, nature of loan | 27,00,000.00 | NIL | Not Applicable | Not Applicable | Not Applicable |
| | Any other liability | NIL | NIL | Not Applicable | Not Applicable | Not Applicable |
| | Grand total of Liabilities | 27,00,000.00 | 89,96,345.00 | Not Applicable | Not Applicable | Not Applicable |
| | Government dues: Dues to departments dealing with government accommodation | NIL | NIL | NIL | NIL | NIL |
| | Dues to departments dealing with supply of water | NIL | NIL | NIL | NIL | NIL |

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| NIL | NIL | NIL | NIL | NIL |
|-----|-----------------|--|--|--|
| NIL | NIL | NIL | NIL | NIL |
| NIL | NIL | NIL | NIL | NIL |
| NIL | NIL | NIL | NIL | NIL |
| NIL | NIL | NIL | NIL | NIL |
| NIL | NIL | NIL | NIL | NIL |
| NIL | NIL | NIL | NIL | NIL |
| NIL | NIL | NIL | NIL | NIL |
| | NIL NIL NIL NIL | NIL NIL NIL NIL NIL NIL NIL NIL NIL NIL NIL NIL | NIL NIL NIL NIL NIL NIL | NIL NIL NIL NIL NIL NIL NIL NIL |

(7) Details of profession of occupation:

- a. Self: Business and Social Service
- b. Spouse: Ret. Teacher and Housewife.
- (8) My education qualification is as under:

(Given details of highest School / University education with full form of the certificate / diploma / degree course)

(Name of the School / College / University and the year in which the course was completed.)

(9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

| 1. | Name of the candidate | Shree Maheshwar Hazari |
|----|--|---|
| 2. | Full postal Address | Village - Chakmahi Mujari, Post Off Sripur Gahar, Police Station - Khan District - Samastipur, (Bihar |
| 3. | Number and Name of the constituency and state | 131 - Kalyanpur (SC), Bihar |
| 4. | (a) Name of the Political party which set up the candidat (otherwise write 'Independent') | Janata Dal (United) |
| | (b) Number of cases in which conviction order passed (other than those referred to in form 26) | NIL |
| | (c) Total number of Pending cases where the court (s) have taken cognizance. | NIL |
| | | 1 |

| 5. | PAN of | | Year for which last income Return Filed | Total Income Shown | |
|----|--------|-----------------------|--|--|--|
| | (a) | Candidate: AAMPH3569F | AY 2020-21 | Rs. 27,37,310.00 | |
| | (b) | Spouse: ACXPH2645F | AY 2020-21 | Rs. 15,54,350.00 | |
| | (c) | Dependents | N.A. | The state of the s | |

| Sl.No. | Description | Self | Spouse | Dependent- | Dependent- 2 | Dependent- |
|--------|--|--|--|-------------------|-------------------|-------------------|
| A. | Moveable Assets (31.03.2021) (Total Value) | Rs. 1,00,68,206.30 | Rs. 51,12,444.09 | Not Applicable | Not Applicable | Not Applicable |
| b. | Immoveable Assets (31.03.2021) (Total Value) | Rs. 80,42,449.00 | Rs. 4,23,49,253.00 | Not Applicable | Not Applicable | Not Applicable |
| | (i) Purchase Price (ii) Development Cost of Immoveable Property (Total Value) | Rs. 51,82,449.00 Rs. 18,30,000.00 | Rs. 4,14,95,253.00 Rs. 8,60,000.00 | Not Applicable | Not Applicable | Not Applicable |
| | (ii) Approximate Current Market Price of Assets (Total Value) | Rs. 80,42,449.00 | Rs. 4,23,49,253.00 | Not Applicable | Not Applicable | Not Applicable |
| c. | Liabilities | | | Not Applicable | Not Applicable | Not Applicable |
| | (i) Government Dues (Total) | NIL | NIL | Not Applicable | Not Applicable | Not Applicable |
| | (ii) Loans from Bank. Financial Institution and other (Total) as on 31.03.2021 | Rs. 27,00,000.00 | Rs. 89,96,345.00 | Not Applicable | Not Applicable | Not Applicable |

Place- Patna Date-

(Maheshwar Hazari)